

DIVISION BENCH

O-135

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1898(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February, 2021, 10:30 A.M

Name of the Company	TECH SMART Vs. S.V DIDIT SOLUTIONS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Dharendra Nath Sharma, Advocate]
Mr. Naresh Balodia, Advocate] **For the Operational Creditor**

Mr. Jishnu Chowdhury, Advocate]
Ms. Namrata Basu, Advocate] **For the Corporate Debtor**

ORDER

Mr. Dharendra Nath Sharma, Ld. Counsel along with Mr. Naresh Balodia, Ld. Counsel for the Operational Creditor present. Mr. Jishnu Chowdhury, Ld. Counsel along with Ms. Namrata Basu, Ld. Counsel for the Corporate Debtor present.

Both sides are hereby directed to upload the pleadings on the e-filing portal and ensure defect free status before the next date of hearing.

List this matter for hearing on 08/04/2021.

Harish Chander Suri
Member (T)

Rajasekhar V.K.
Member (J)

vc